

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2291  
TO BE ANSWERED ON 28<sup>TH</sup> JULY, 2017**

**MEDICAL SEATS IN ANDHRA PRADESH**

**2291. SHRI J.C. DIVAKAR REDDY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any proposal to increase MBBS/PG medical seats in Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) whether any request has been received from State Government and if so, the details thereof and the action taken thereon?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): The colleges desirous of increasing MBBS and PG seats are required to make applications to the Central Government under section 10 A of Indian Medical Council Act, 1956 and relevant MCI Regulations.

For the year 2018 – 19, 5 applications for starting PG courses (Broad Specialty) in one Government College in Andhara Pradesh were received. The last due for issue of Letter of Permission for PG (Broad Specialty) courses of the year 2018 – 19 is 28.02.2018.

Further, in the light of revision in Teacher – Student ration and as a onetime measure, the Government permitted 181 additional PG seats in various Government Medical Colleges in Andhra Pradesh for the academic session 2017 – 18.